

1	2	3	4	5
4.	Bhubaneshwar	Orissa	33,74	1,84,05
5.	Calcutta	West Bengal, Assam, Tripura Meghalaya	3,63,86	2,83,84
6.	Hyderabad	Tamil Nadu, Andhra Pradesh	6,87,10	7,10,03
7.	Jabalpur	Madhya Pradesh	2,98,91	2,55,27
8.	Karma	Bihar	1,19,77	1,48,48
9.	Nagpur	Maharashtra, Goa	95,46	2,61,51
Total			21,42,11	26,11,08

* Information is maintained Region-wise.

The excess amount of expenditure in 1997-98 was incurred out of the reserves accumulated in the previous years.

[Translation]

Recovery Fixed for Rice Mills

328. SHRIMATI SUMITRA MAHAJAN : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the extent of recovery of rice fixed for rice mills in the country, State-wise;

(b) whether the extent of rice recovery for Madhya Pradesh is more than other States; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The Government has fixed uniform out-turn ratio of 67% and 68% for Raw and par-boiled Rice respectively from the Kharif Marketing Season 1995-96 onwards for the entire country based on the recommendations of the Expert Committee appointed by the Government of India for examining the trial milling experiments conducted by CFTRI, Mysore, PPRC, Tanjavur and IIT, Kharagpur.

(b) and (c) Does not arise.

[English]

Infiltration by Bangladeshis

329. SHRI RAMKRISHNA BABA PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the main reason of deteriorating law and order in Kashmir is due to Infiltration of Bangladeshis;

(b) if so, the details thereof;

(c) whether, these Bangladeshis are infiltrated by ISI after giving them Training at their camps; and

(d) if so, the steps taken by the Union Government to check infiltration of Bangladeshis in Kashmir ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) No, Sir, as per available information from the Government of J & K, there is no evidence of infiltration of Bangladesi militants in J & K.

Consumption of Chemical Fertilizer

330. SHRI BIR SINGH MAHATO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether consumption of fertilizer has been affected by withdrawal or reduction of subsidy;

(b) if so, the details thereof; and

(c) the steps taken to reduce the prices of fertilizers ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (c) Price of urea which is statutorily fixed and uniform throughout the country, except local levies, has not been revised since 21st February, 1997. Further concession on decontrolled phosphatic and potassic fertilizers have neither been withdrawn nor reduced during the current financial year. The scheme of concession on sale of decontrolled phosphatic and potassic fertilizers is administered to ensure that these fertilizers are available to farmers at a reasonable price. Available statistics do not indicate any decline in overall consumption of fertilizer nutrients.